NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 1/58-59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Kamlesh K. Shah

V/s.

Atul Ltd. & Ors.

Section of the Companies Act:

Section 58-59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. Panien K. 1710ch

Admint on belands premieds

2. Rishi Malik

Advocate

ORDER

Learned Advocate Mr. Rishi Malik present for Appellant. Learned Advocate Mr. Pankaj Modi present for Respondent.

Heard both sides.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.